

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 145
(IB)-69(PB)/2020

IN THE MATTER OF:

Mr. Rishi Gandotra & anr.

..... Petitioners/Applicant

v.

M/s. Orris Infrastructure Pvt Ltd.

..... Respondents

Under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on 14.02.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner: Mr. Nipun Dwivedi, Adv.

For the respondent: Ms. Ranjana Roy Gawai, Mr. Pervinder
Tanwar, Mr. Vineet Kumar, Advs.

For order see, CP No. (IB)-1169(PB)/2019.

14.02.2020
Aarti Makker